

**MOTION RE JOINT COMMITTEE ON
THE PATENTS BILL, 1965**

THE MINISTER OF STATE IN THE
MINISTRY OF INDUSTRY (SHRI
BIBUDHENDRA MISRA) : Sir, I beg to
move the following motion :

"That this House concurs in the re-
commendation of the Lok Sabha that the
Rajya Sabha do appoint a member to the
Joint Committee of the Houses on the
Patents Bill, 1965, in the vacancy caused
by the retirement of Shri Dalpat Singh
from the membership of the Rajya Sabha
on the 2nd April 1966 and resolves that
Shri Dalpat Singh, member of the Rajya
Sabha, be appointed to the said Joint
Committee."

*The question was put and the motion was
adopted.*

**ALLOTMENT OF TIME FOR CONSI-
DERATION OF THE KERALA APPRO-
PRIATION (NO. 2) BILL, 1966**

MR. CHAIRMAN : I have to inform
Members that under rule 186 (2) of the
Rules of Procedure and Conduct of Business
in the Rajya Sabha, I have allotted one hour
for the completion of all stages involved in
the consideration and return of the Kerala
Appropriation (No. 2) Bill, 1966, by the
Rajya Sabha, including the consideration
and passing of amendments, if any, to the
Bill.

**ANNOUNCEMENT RE
GOVERNMENT BUSINESS**

THE LEADER OF THE HOUSE (SHRI
M. C. CHAGLA) : With your permission
Sir, I rise to announce that Government
Business in this House during the week
commencing Monday, the 16th of May,
1966 will consist of :—

(1) Consideration of any item of Gov-
ernment Business carried over from today's
Order Paper ;

(2) Consideration and return of the
Produce Cess Bill, 1966, as passed by the
Lok Sabha ;

(3) Consideration and passing of the
following Bills, as passed by the Lok
Sabha :

(i) The Orissa Legislative Assembly
(Extension of Duration) Bill 1966.

(ii) The Asian Development Bank Bill,
1966.

(iii) The Delhi Administration Bill,
1966.

(iv) The Constitution (Nineteenth
Amendment) Bill, 1966.

SHRI ATAL BIHARI VAJPAYEE (Uttar
Pradesh) : Sir, we, on this side, feel that
some time should be set apart for a
discussion on the Orissa food situation. The
other House has already discussed it. We
have given notice of a motion and you have
been kind enough to admit it as a "No-Day-
Yet-Named" Motion. I think the House
would be in a position to find some time on
Tuesday to discuss the reported starvation
deaths in Orissa.

/ SHRI LOKANATH MISRA
(Orissa) : We have been pressing for it.

SHRI M. C. CHAGLA : I fully realise the
anxiety of the House to discuss it, but I do
not know if we can find time, with all this
legislative business. We are only sitting till
Tuesday and these are all important Bills
which have got to be passed.

SHRI DAHYABHAI V. PATEL (Gujarat) : We go on till Wednesday. We have
been warned that we would be required to
stay on till Wednesday, if I may correct the
hon. Minister.

MR. CHAIRMAN : If you want a short
discussion, I do not think it would be
possible. We have had already a discussion
on this.

SHRI LOKANATH MISRA : The point is
that there would be a change in the situation
after the Prime Minister makes her visit to
the particular areas. There has yet been no
direct contact by the Centre with the drought
and famine affected areas. It is the first time
that the Prime Minister is paying a visit to
have a first-hand knowledge of the situation.
After her visit it would be very relevant to
have a discussion, because she would be
carrying with her impressions about these
drought affected areas and it is very
reasonable that some time be allowed.

SHRI BANKA BEHARY DAS
(Orissa) : Sir, . . .

MR. CHAIRMAN : You need not press the point. I understand the anxiety of the House to discuss it and if we can find some time we shall certainly do it. We shall discuss the matter again and try to see whether we can accommodate it.

REFERENCE TO THE PRESENT RULER OF BASTAR

SHRI LOKANATH MISRA (Orissa) : Sir, with your kind permission, I would like to raise a matter of great concern. It appears from the papers, and subsequently corroborated by information from many friends, that there is an attempt by the Government of India to depose the present Ruler, Shri Vijayehandra Bhanj Dso, who was made the Ruler by this very Government three years ago, when his elder brother was deposed. Now that it does not suit their Party purposes, I am told that there is an endeavour to change him. Since the Minister of State of Home Affairs is here, I would like to know from him whether they are really going to do it, or it is only a rumour.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI) : It is only a rumour. There is no attempt to depose the Ruler on any Party considerations. This is only a rumour. There is no proposal before the Government of India to depose the present Ruler of Bastar.

SHRI ATAL BIHARI VAJPAYEE (Uttar Pradesh) : Is it not a fact that pressure is being put on the present Ruler not to give evidence before the Enquiry Commission ?

SHRI JAISUKHLAL HATHI: I have no information. He has never told us that he is being pressurised. We do not know.

SHRI ATAL BIHARI VAJPAYEE: How does the Central Government know what is happening in Bastar ? Only in today's papers Acharya Kripalani's statement has appeared saying that Mrs. Subhadra Devi is being bribed not to give evidence before the Commission. She has been offered a Congress ticket. There is a reign of terror in Bastar. I should like to know what steps the Government

have taken to see that pressures are not put in Bastar. The steps taken by the Central Government do not go with what the Madhya Pradesh Government says.

SHRI JAISUKHLAL HATHI : So far as the Central Government is concerned, there is no pressure on anybody not to give evidence and there is no attempt on the part of the Government to depose the present Ruler. Nothing of the sort.

REFERENCE TO THE FORMATION OF A NEW PEACE MISSION IN NAGA- LAND

श्री अटल बिहारी वाजपेयी (उत्तर प्रदेश) : सभापति जी, मैं एक मामला उठाना चाहता हूँ। आज के अखबार में यह खबर छपी है कि बैप्टिस्ट चर्च कौंसिल एक नया नागा पीस मिशन बना रहा है। उसके सदस्यों के नाम भी छपे हैं। यह सूचना भारत सरकार को मिल गई है और भारत सरकार अपना रवैया तय करने जा रही है।

सभापति जी, आपको याद होगा कि थोड़े दिन हुए जब नागा समस्या के बारे में इस सदन में बहस हुई थी, तो दोनों तरफ से यह बात कही गई थी कि अब पीस मिशन की आवश्यकता नहीं है क्योंकि सरकार और बागी नागाओं के बीच में सीधी बातचीत हो रही है। पीस मिशन का काम दोनों को साथ लाना था, वह पीस मिशन ने कर दिया है और उसके बाद मिशन भंग हो गया है। श्री जयप्रकाश नारायण ने त्यागपत्र दे दिया है, माइकल स्काट भारत छोड़कर चले गये हैं और आसाम के मुख्य मंत्री ने भी पीस मिशन से अपना संबंध तोड़ लिया है। अब एक नया पीस मिशन बनाया जा रहा है और इसलिए मैं जानना चाहता हूँ कि भारत सरकार की प्रतिक्रिया क्या है। अखबारों में कहा गया है कि भारत सरकार आसाम सरकार से पूछ रही है कि पीस मिशन को काम करने दिया जाय या न करने दिया जाय। मैं समझता हूँ कि यह आसाम सरकार से पूछने की बात नहीं है। भारत सरकार को निर्णय